

COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE

(Thirteenth Lok Sabha)

TENTH REPORT

(Presented on 26.11.2002)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this tenth Report.

2. The Committee held a sitting on the 8th August, 2002.

3. The Committee considered applications for leave of absence from four members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;
Dated the 21st November, 2002

Kartika 30, 1924 (Saka)

(RAM SAJIVAN)
Chairman,
Committee on Absence of Members
from the sittings of the House.

APPENDIX
(vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1	Shri V.M. Sudheeran	30.07.2002 to 14.08.2002=16 days	Visit abroad for self medical treatment	30.07.2002 to 14.08.2002= @16 days	
2	Shri Sultan Salahuddin Owaisi	15.07.2002 to 14.08.2002=31 days	Self-illness	15.07.2002 to 14.08.2002= @31 days	
3	Shri Shivaji Vithalrao Kamble	18.07.2002 to 09.08.2002=22 days	Mother's illness	18.07.2002 to 09.08.2002=22 days	
4	Shri M.V.V.S. Murthi	15.07.2002 to 09.08.2002=26 days	Self-illness	15.07.2002 to 09.08.2002=26 days	

@ The effective leave in these cases comes to 14 and 29 days respectively as the Lok Sabha which was to adjourn *sine die* on 14 August, 2002 was adjourned *sine die* on 12 August, 2002.